

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

NINTH SESSION—SECOND LOK SABHA

Fifty Second Report



**LOK SABHA SECRETARIAT
NEW DELHI**

December, 1959

Price 0.20 nP.

CONTENTS

	PAGE
1. Fifty-first Report	I
2. Fifty-second Report	3
3. Fifty-third Report	5
4. Fifty-fourth Report	8

COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

*FIFTY-SECOND REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fifty-second Report.

2. The Committee met on the 30th November, 1959 to consider the allotment of time to the Resolutions set down in the List of Business for Friday, the 4th December, 1959.

3. The Members whose resolutions had been included in the List of Business for the 4th December, 1959 had been invited to present their views on the resolutions before the Committee. Shri C. R. Narasimhan attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time-table:—

- | | |
|---|--|
| (1) Resolution regarding Re-organisation of country's administration. | Out of total time of 2½ hours allotted to this Resolution, 9 minutes were taken up on the 20th November, 1959. The balance of 2 hours and 21 minutes would be available on the 4th December, 1959. |
| (2) Resolution regarding Development of Drug Industry as State concern. | 2 hours. |

*The following motion was moved by Shri Narendrabhai Nathwani and was adopted by the House on the 4th December, 1959:—

"That this House agrees with the Fifty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd December, 1959."

[L.S. Deb., dated the 4th December, 1959.]

- | | |
|---|-----------|
| (3) Resolution regarding Implementation of the Backward Classes Commission's recommendations. | 2½ hours. |
| (4) Resolution regarding Construction of Salem-Hosur Bangalore Railway link. | 2 hours. |
| (5) Resolution regarding Financial assistance to Political sufferers and their families. | 2½ hours. |
| (6) Resolution regarding Evaluation of Plan Publicity Programme. | 2 hours. |
| (7) Resolution regarding Term of Office of the President and the Vice-President. | 2 hours. |

NEW DELHI;

HUKAM SINGH;

The 30th November, 1959.

Agrahayana 9, 1881 (Saka).